

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC) (DIS.)/01/KOB/2024
SECTION	REG. 45 (3) (b) IBBI
NAME OF PARTIES	ASHOK VELAMUR SESHADRI (LIQUIDATOR) IN THE MATTER OF ARCHANA MOTORS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**22 March 2024**

**ORDER**

**IA(IBC) (DIS.)/01/KOB/2024 IN IBA/133/KOB/2019**

Learned Counsel, Mr. Vinod P V appears along with Learned Liquidator, Mr. Ashok Velamur Seshadri through virtual mode.

Matter heard for a considerable time and **reserved for orders.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**